भी मार्जीय रेजान- में

Declaration or Assets and Liabilities



	1.00
*7	7073
Year	2023

I, PRATIBINA MUMARI son/daughter/wife of YASHWANT MUMARI aged. 30 Years, belonging to Shuhbur Danepur Pagnaservice and presently working as Office Attendent BVS.

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	25001	YASHWANT KUMAR	AYUSHI SINGH	YADU KAAJ SINGH	
(ii)	Deposits i Banks, Financia Institutions And Non-Banking Financial Companies			Х	×	
(iii)	Bonds, Debentures and shares in Companies	1 X		*		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		Li C 12005/Year			
(v)	Motor Vehicles (details of make, etc.)	*	Hero CBC BROI-BB- 6704			
(vi)	Jewellery (give details of weight and value)	50 gm Grald 250000 t	15 gm Jold 75000 f			
	Other assets, such as values of claims / interests	25000/	48000/			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pratibha Kumazi

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	23×58				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	GHBPK1957/4	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail		
GPF/CPF/PRAN No.	:-	110115365440
Gender .	:-	F (M/F)
Date of Birth	:-	2 6 0 2 1 9 9 3 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Office Attendent
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby declare th	at the a	have details are true to the best of my knowledge and hel

Signature: Peatibha Kumali

Name of Employee: PRATIBHA KUMARI

Name of Employee: FKH LLD...

Designation: office Attendent

Department: Bihas Legistative Assembly.

Patna.

Note:

Place: - PATNA

Date: - 9 |02 | 232

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Peatibha Kymari